

Airport	Scheme	(Rs. in crores)	
		90-91	91-92
1	2	3	4
Varanasi	- Consn. of boundary wall	0.05	0.00
	- Extn. and Strengthening of RAW and associated pavements	1.10	
	- Flood Light System, approach lights		0.15
	- Ground and Safety Equipments	0.95	0.80
	- Various Eqpts. for Aeronautical Communication Service	0.18	0.09
Vijayawada	- Development of aerodrome for Boeing operations - consultancy	0.12	
	- Boundary Wall	0.19	
	- HIRL, PAPI, Taxiway, apron flood light, DG set	0.26	0.25
Vishakhapatnam	- Ground and Safety Equipments		0.40
	- Ground and Safety Equipments		0.26

Airport	Scheme	90-91	91-92
1	2	3	4
Misc	Modernisation of Civil Aviation Training College at Allahabad	1.58	2.15
	Various equipments for aeronautical communication services at CATC Allahabad	0.50	0.17
	Modernisation of ATS at Bombay/ Delhi Airports.		0.30
	Misc items like trans receivers of various capacities, VHF, FM Sets, Radio Communications sets, Radio Communication sets, survey equipments spare for various equipments etc.	5.16	2.26
	Misc. civil and electrical works at various stns. including repairs capitalised.	940	0.91
	Total	56.56	68.35

***Increase in Wages of E. O. Employees***

8751. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to increase the honorarium/wages of extra departmental employees;

(b) if so, the steps being taken in this direction; and

(c) if not, the reasons therefore?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No such proposal is under consideration at present.

(b) Does not arise in view of the reply to Part (a) above.

(c) As a matter of policy, proposals for revision of wages of ED Agents is generally taken up as and when a similar exercise is undertaken for the regular employees. At present, no such exercise for regular employees is being contemplated by the Government.

[English]

**Super Thermal Stations in U. P.  
and A. P.**

8752. SHRI K. P. REDDAIAH YADAV: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) Whether the Government are negotiating with Japan OCEP loan for construction of super thermal stations in U. P. and A. P.;

(b) if so, the details thereof;

(c) whether both the stations are included in this year plan in view of precarious power shortage in these State; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATHRAI): (a) to (d). Anpara Thermal Power Project (2x500 MW) in Uttar Pradesh is being executed by the UPSEB with OECF assistance. Three tranche of loan amounting to 88.196 Billion Yen have already been sanctioned by the OECF for this project. A further loan of 24.144 Billion yen has been proposed to the OECF for this project.

The scheme for installation of Vishakapatnam Thermal Power Project (2x500 MW) of Andhra Pradesh State Electricity Board has been recommended by the Department of Power to the Department of Economic Affairs for availing OECF assistance.

**Irregularities in Approval of Sponsored  
Serials For Doordarshan**

8753. SHRI RAM BADAN:  
SHRI DEVENDRA PRASAD  
YADAV:  
SHRIMATI DIPIKA H.  
TOPIWALA:  
SHRI MAHESH KANODIA:  
SHRI BALRAJ PASSI:  
SHRI ANAND RATNA  
MAURYA:  
SHRI SANAT KUMAR MAN-  
DAL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any irregularities have come to the notice of the Government regarding

approval of sponsored serials for the Door-darshan;

(b) if so, the details thereof; and

(c) the steps taken by the Government to check recurrence of such irregularities?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAD):

(a) Yes, Sir.

(b) and (c). Communication of the final results regarding the proposals received under the sponsorship scheme of October, 1990 has been kept in abeyance as the matter has been referred to the CBI.

#### Violation of Safety Requirements

8754. SHRI GURUDAS KAMAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Continental Airlines Airtaxi service, Bombay is flouting air safety regulations;

(b) if so, the details thereof; and

(c) the remedial steps proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). A few procedural lapses have been observed in reporting/recording defects, certification of daily inspection, rendering of proper certification for acceptance of aircraft by pilot, carrying adequate crew and adhering to proper procedure for refuelling. The operator has been warned to rectify the lapses. Regular surveillance checks are being done by DGCA to ensure compliance.

#### Deepa Sea Fishing

8755. SHRI R. SURENDER REDDY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Food and Agriculture Organisation of the United Nations has reported on the Indian deep sea fishing industry that the majority of enterprises lacked financial stability;

(b) whether the organisation submitted its report to the Government;

(c) if so, the salient features of the reports; and

(d) whether the Government propose to implement the suggestions made by the organisation?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b). No, Sir.

(c) and (d). Do not arise.

#### Suspension of Loan by World Bank for Power Sector

8756. SHRI RAM KAPSE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the World Bank has suspended loans to power sector;

(b) if so, the reasons therefore; and

(c) the reaction of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CON-

VENTIONAL ENERGY SOURCES (SHRI KALP NATHRAI): (a) to (c). World Bank has not suspended lending to the Power Sector. However, in two projects, namely Upper Indravati Hydroelectric Project and U. P. Power Project, disbursements have been suspended on account of failure of project authorities to comply with covenants entered into with the Bank.

#### 400 K. V. Power Line

8757. SHRI RAMA KRISHNA KONATHALA:  
SHRI M. G. REDDY:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to lay 400 K. V. power line with the assistance of World Bank by the Delhi Electric Supply Undertaking; and

(b) if so, the details thereof and the conditions laid by the World Bank in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATHRAI): (a) DESU is constructing a 400 KV Transmission Ring around Delhi. The project is entirely funded from domestic sources in view of the cancellation of the World Bank loan.

(b) Does not arise in view of the reply to part (a) above.

#### Technology for Preservation of Food Commodities

8758. SHRI S. B. THORAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of the effective measures taken/proposed to evolve a viable technology for preservation of poultry, meat and meat products, frozen sea food, frog legs or spices etc;

(b) whether food irradiation is feasible as a viable alternative for food preservation with distinct advantage; and

(c) the other steps Government propose to take for preservation of food commodities?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

(a) to (c). Various technologies for preservation of poultry, meat and meat products, frozen sea foods, frog legs or spices etc. that are in commercial use in the country have either been developed or imported. While the irradiation technology for preservation of certain agricultural products/food products are in use in some foreign countries and are claimed to be viable alternative, economic viability and market acceptability of such products have not been yet established in the country. The Government continues to support R&D efforts for developing cost effective technologies for preservation of various food products and the industry have been allowed to import technology under the liberalised Industrial Policy.

#### Diversification of Funds by State Electricity Boards

8759. DR. P. R. GANGWAR: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether any instances have come to the notice of the Government whereby funds allocated for State Electricity Boards have been diversified;

(b) if so, the details thereof;

(c) the steps the Government have taken in this regard;

(d) whether any committee has been set up by the Central Electricity Authority to get into the whole affair; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). Central Assistance is provided to the State Governments and no special allocations are made to State Electricity Boards.

(d) and (e). No Sir, in view of reply to (a) to (c) above.

[*Translation*]

#### **Share in Rihand Hydro Electric Power Project by Madhya Pradesh**

8760. SHRI RAMESHWAR PATIDAR: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Madhya Pradesh which has 15 per cent share in Rihand hydro electric project in Uttar Pradesh is not being provided its share for the last many years;

(b) if so, the steps being taken by the Union Government to get its due share;

(c) whether Madhya Pradesh has been paid for its share of electricity utilised by Uttar Pradesh; and

(d) if not, the steps taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE

MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) There is an agreement between Uttar Pradesh State Electricity Board and Madhya Pradesh Electricity Board for sharing of Power generated in the Rihand HE Project which provides that in the event of UPSEB's inability to supply due share of Rihand Power MPEB, UPSEB will compensate for such power drawl on agreed terms. The matter is to be resolved bilaterally between the State Government of Uttar Pradesh & Madhya Pradesh.

(c) According to Madhya Pradesh Electricity Board Uttar Pradesh State Electricity Board is not making payment of the amount of compensation due to Madhya Pradesh Electricity Board in lieu of its share of power in Rihand.

(d) The matter has been under discussions bilaterally between the two States from time to time and the matter was last discussed at the Chief Minister's level on 11.11.1988 The S. G. of Madhya Pradesh has proposed to take up the issue at the level of Central Zone Council.

[*English*]

#### **Captive Power Plants**

8761. SHRI RABIRAY: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government of Uttar Pradesh has initiated talks with a foreign company (Asea Brown Bower) to set up captive power plants in industrial areas of the State; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE

MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). No proposal for installation of captive power plants with assistance of a foreign company (Asea Brown Boveri) in industrial areas of the State of U. P. has been received from the State Government.

[*Translation*]

### Tehri Dam Project

8762. SHRI MOHAN SINGH: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government of Uttar Pradesh has requested the Union Government to complete Tehri Dam Project;

(b) the funds allocated by the Union Government to complete this project; and

(c) the time by which this project is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) A sum of Rs. 50 Crores has been provided in the Budget of the Union Government during 1992-93 for Tehri Hydro Power Complex.

(c) The entire Tehri Hydro Power Complex is envisaged to be commissioned during 1996-97, subject to availability of adequate financial resources.

[*English*]

### Modernisation of Telephone Exchanges In Orissa

8763. DR. KARTIKESWAR PATRA: Will

the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any scheme under consideration of the Government for extension and modernisation of telephone exchanges in Orissa, Particularly in Balasore district;

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The information is given in the enclosed statement.

### STATEMENT

The draft 8th Five Year Plan envisages expansion of telephone exchange systems of Orissa by about 60,000 lines addition of telephone switching capacity and provision of about 48000 new telephone connections in Orissa subject to demand and availability of resources. During the year 1992-93 it is planned to cover Amapal, Baunasdhi, Chandaneswa Dhusuri, B. T. Pur, Ghanteswar, Dolasahi, Tihidi, Banth, Jaleswar Soro, Bhandarpokhari, Gopalpur, Kupari, Pirhat, Mouda, Munjuri Road, Andhia & Dhamasa with small and medium size electronic exchanges in the Balasore District. At Balaxore and Bhadrak 2500 lines electronic exchanges are proposed during the year 1993-94.

### Electrification of Villages In Kerala

8764. SHRIMATI SAVITHRI LAKSHMANAN:  
SHRI V. S. VIJAYARAGHAVAN:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of villages electrified in Kerala during the last three years;

(b) the number of villages yet to be electrified;

(c) if so, the district-wise details thereof; and

(d) the time by which these are likely to be electrified?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d). All the villages in Kerala were electrified by the end of March, 1980.

[*Translation*]

**Telephone Connection in U. P.**

8765. SHRICHHATTRA PALSINGH:

SHRI PRODBUDAYAL KATH-  
ERIA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of telephone connections allotted in Uttar Pradesh; district-wise during 1990-91 and 1991-92; and

(b) the number of new telephone connections proposed to be released during 1992-93 in each district in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) and (b). The information is provided in the attached statement-I.